

DIVISION BENCH

ITEM NO.112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.22/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE PR. COMMISSIONER OF INCOME TAX-1, AGRA & ANR. V/S KALPTARU BUILDTECH CORPORATION LIMITED & ORS.
UNDER SECTION	252(1) & (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ankur Srivastava, Proxy for : *For the Appellant/ I.T. Deptt.*
Sh. Gaurav Mahajan, Sr. S.C.

Sh. Shivendra Bahadur Singh, CGSC : *For the ROC*

Sh. Arvind Nath Agarwal, Adv. : *For the UOI*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Proxy Counsel, Sh. Ankur Srivastava seeks a short accommodation on the ground that the Ld. Sr. Standing Counsel, Sh. Gaurav Mahajan representing the Income Tax Department is not available today.
- 2.** In view of the request made, let the matter be adjourned for further hearing on 18th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

4th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*